

HIGH COURT OF ANDHRA PRADESH::AMARAVATI

ABSTRACT

**SENIOR CIVIL JUDGES - Promotions, Transfers and Postings of Civil Judges (Senior Division) - ORDERS - ISSUED.**

**ROC.NO.513/2022-B.SPL.**

**NOTIFICATION NO.541-B.SPL.**

**DATED:13.07.2022.**

**READ:**

**High Court's Notification No.534-B.Spl., dated 06.08.2021.**

**The High Court made the following Promotions, Transfers and Postings of Senior Civil Judges:-**

**I**

The Junior Civil Judges mentioned in column number 02 who are promoted as Civil Judges (Senior Division) for the year 2021 and the officers at serial numbers at 10 and 11 are transferred and posted in the courts mentioned against their names in column number 03. Further, the officers mentioned in column number 02 are directed to handover charge of their post and also the posts which they have been holding in full additional charge, to the officers mentioned in column number 04 of the corresponding row. Further, they are directed to get themselves relieved and proceed to their new stations and take charge of their post and also the post(s) which his/her predecessor is holding full additional charge, from the officers mentioned in column number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Smt. R.Shanti Sree, Principal Junior Civil Judge, Jaggaiahpet, Krishna District.	III Additional Senior Civil Judge, Vijayawada, Krishna District, VICE Sri Y.Nagaraja, transferred.	Additional Junior Civil Judge, Jaggaiahpet, Krishna District	Sri Y.Nagaraja.
2.	On relief Sri Y.Nagaraja, III Additional Senior Civil Judge, Vijayawada, Krishna District	Principal Senior Civil Judge, Vijayawada, Krishna District (post kept vacant)	--	Shall assume charge as Principal Senior Civil Judge, Vijayawada, which post he is holding full additional charge.

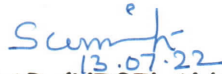
3.	Sri Thammineni Venkateswarlu, Principal Junior Civil Judge, Addanki, Prakasam District.	Senior Civil Judge, Repalle, Guntur District (post kept vacant)	Additional Junior Civil Judge, Addanki, Prakasam District.	Principal Senior Civil Judge, Tenali, Guntur District.
4.	Smt. S.P.D.Vennela, III Additional Junior Civil Judge (Juvenile Court), Tirupathi, Chittoor District.	Additional Senior Civil Judge, Chittoor (post kept vacant)	V Additional Junior Civil Judge, Tiruapti, Chittoor District	Secretary, District Legal Services Authority, Chittoor.
5.	Smt. S.Thangamani, I Additional Junior Civil Judge, Nuzvid, Krishna District.	Senior Civil Judge, Dhone, Kurnool District (post kept vacant)	II Additional Junior Civil Judge, Nuzvid, Krishna District	Additional Senior Civil Judge, Kurnool.
6.	Smt. D.Geetha Rani, Principal Junior Civil Judge, Rajamahendravaram, East Godavari District.	I Additional Senior Civil Judge, Vijayawada, Krishna District (post kept vacant)	II Additional Junior Civil Judge, Rajamahendravaram, East Godavari District.	III Additional Senior Civil Judge, Vijayawada, Krishna District.
7.	Smt. B.Radha Rani, Junior Civil Judge, Mydukur, Kadapa District.	Principal Senior Civil Judge, Nandyal, Kurnool District (post kept vacant)	I Additional Junior Civil Judge, Proddatur, Kadapa District.	II Additional Senior Civil Judge, Nandyal, Kurnool District.
8.	Sri N.Rajasekhar, Special Judicial Magistrate of First Class, Excise Court, Nellore.	III Additional Chief Metropolitan Magistrate, Vijayawada, Krishna District (post kept vacant)	Principal Junior Civil Judge, Nellore.	IV Additional Chief Metropolitan Magistrate, Vijayawada, Krishna District
9.	Miss. A.Geethavani, Junior Civil Judge, Naidupeta, Nellore District.	Senior Civil Judge, Dharmavaram, Ananthapuramu District (post kept vacant)	Additional Junior Civil Judge, Sullurpet, Nellore District	Principal Senior Civil Judge, Ananthapuramu.
10.	Sri I.Srinivasa Murthy, Senior Civil Judge working as Administrative Officer, Andhra Pradesh State Legal Services Authority, Amaravati.	Principal Senior Civil Judge, Chittoor (post kept vacant)	Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.	Secretary, District Legal Services Authority, Chittoor.

11.	Smt. G.Rajeswari, Senior Civil Judge, Piler, Chittoor District	Secretary, District Legal Services Authority, Eluru, West Godavari District.	Principal Senior Civil Judge, Madanapalle, Chittoor District	
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The officers mentioned in column number 04 will be in full additional charge of the post mentioned in column number 02, till the substitute posted takes charge.

**NOTE:**

1. All the officers shall get themselves relieved from their present posts and join their new posts on or before **25.07.2022**, without fail.
2. In case, the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the Principal District Judge concerned shall make alternative arrangements, intimating the same to the High Court.
3. Sri I.Srinivasa Murthy and Smt. G.Rajeswari, are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officers are transferred to the present stations at their request.
4. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
5. The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
13.07.22  
**REGISTRAR (VIGILANCE)**

**To**

1. The officers and Incharge officers concerned.
2. The Principal Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi.
7. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.
8. The Administrative Officer, Andhra Pradesh State Legal Services Authority, Amaravathi.

9. **THE PRINCIPAL DISTRICT AND SESSIONS JUDGES:**

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram and West Godavari at Eluru.

10. **THE I ADDITIONAL DISTRICT AND SESSIONS JUDGES**

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram and West Godavari at Eluru.

11. The Pay and Accounts Officer, Ibrahimpatnam, Vijayawada, Krishna District.

12. **THE DISTRICT TREASURY OFFICERS:** (with a request to communicate the same to the concerned Sub-Treasury Officers)

Ananthapuramu, Chittoor, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizainagaram and Eluru.

13. **THE SECTION OFFICERS:-**

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.